

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 28793/2019

BHARAT SINGH

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(FOR ADMISSION and I.R. and IA No.125294/2019-EXEMPTION FROM FILING  
O.T. and IA No.125292/2019-EXEMPTION FROM SURRENDERING WITHIN  
TIME )

Date : 26-08-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE INDU MALHOTRA  
[IN CHAMBER]

For Petitioner(s) Mr. Raman Yadav, Adv.  
Mr. Syed Mehdi Imam, AOR  
Ms. Varnita Rastogi, Adv.  
Ms. Kritiya Pandey, Adv.  
Mr. Patiraj Yadav, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

The application for exemption from surrendering is allowed.

The petitioner is directed to obtain bail from the Court after  
the matter is posted before the Court.

Post the matter before the Court.

(JYOTI GUPTA)  
SENIOR PERSONAL ASSISTANT

(SANTOSH KUMAR)  
BRANCH OFFICER